## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CA 740/16 in CP 271/16	TP 213/17	For filing OL report	391/394	394 Apere Enterprise Storage Solutions India Pvt. Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SinchanaMl Ferra Hatti	Paleo	Sirela of 1
2.	Raghuram Cadambi	Petitioner	leg (

## ORDER

Counsel for Petitioner is present. Proxy Counsel for Smt. Prema Hatti, Standing Counsel for ROC & R.D is present. Await report from O.L office. List it on 18/12/2017.

Member (T)

Member (J)